PROCESSING STATUS OF DRAFT OFFER DOCUMENTS FILED WITH SEBI (Status as on December 21, 2018)

- 1. SEBI_(Issue of Capital and Disclosure Requirements) Regulations, 2009 require every issuer, being an unlisted company desirous of making an initial public offer and a listed company desirous of making a rights issue for a value exceeding Rs. 50 lacs or a public offer, to file a draft offer document with SEBI through a merchant banker(s). The merchant banker(s) correspond with SEBI on behalf of the issuer.
- 2. In terms of the Regulations, SEBI may issue observations on a draft offer document filed with it within 30 days from the later of the following dates:
 - (a) the date of receipt of the draft offer document under sub-regulation (1); or
 - (b) the date of receipt of satisfactory reply from the lead merchant bankers, where the Board has sought any clarification or additional information from them; or
 - (c) the date of receipt of clarification or information from any regulator or agency, where the Board has sought any clarification or information from such regulator or agency; or
 - (d) the date of receipt of a copy of in-principle approval letter issued by the recognised stock exchanges.
- 3. In terms of General Order no. 1 of 2006, viz., SEBI (Issuance of Observations on Draft Offer Documents Pending Regulatory Actions) Order, 2006, issued by SEBI on December 8, 2006, read with General Order Number 1 of 2008 dated March 31 2008, under certain circumstances, SEBI is obligated to keep issuance of observations in abeyance for a period of 45 days or 90 days, as the case may be. Any time taken by entities/notice(s), being the issuer/its promoter(s)/director(s)/group companies against whom show cause notice has been issued by SEBI, shall be excluded while computing the period of 90 days.
- 4. Certain abbreviations have been used in the report, the meaning of which is as under:

IPO (Fresh) = Initial public offer through issue of shares

IPO (Offer for Sale (OFS)) = Initial public offer through offer for sale of existing shares

IPO (Fresh + OFS) = Initial public offer through issue of shares as well as offer for sale of existing shares FPO (Fresh) = Public offer by a listed company through issue of shares FPO (Fresh + OFS) = Public offer by a listed company through issue of shares as well as offer for sale of existing shares FPO (OFS) = Public offer by a listed company through offer for sale of existing shares RΙ = Rights issue by a listed company, for a value in excess of Rs. 50 lacs Composite Issue = Public offer cum rights issue by a listed company SE = Stock Exchange OD = Offer Document LM = Lead Manager to the Issue Coordinating LM (Pre-issue) = Lead Manager responsible for coordinating with SEBI in respect of the offer document.

- This report is for the limited purpose of informing the processing status of draft offer documents filed with SEBI. For any further details, issuer / public may contact the LM(s) concerned.
- In the report, draft offer documents on which observations have been issued or which have been withdrawn / closed have been highlighted in grey colour for easy reference.
- 7. Given below is the processing status of draft offer documents filed with SEBI on or after April 01, 2009. The status is as on December 21, 2018. The report is being updated on a weekly basis and the status as on December 28, 2018 would be uploaded on the SEBI website on the next working day.

SI. No.	Issuer company	Coordinating LM (Pre-issue)	Type of Issue	Draft OD receipt date	Last communication issued/received	Processing Status
1	National Stock Exchange of India Limited	JM Financial Institutional Securities Limited	IPO (OFS)	28 December 2016	31 May 2017 Letter sent to LM	Under Process – certain policy / regulatory issues involved [refer para 2(b)

						above]
2	Vishwaraj Sugar Industries Limited	Aryaman Financial Services Limited	IPO (Fresh Issue + OFS)	21 December 2017	14 June 2018 Letter received from LM	Kept in abeyance for examination of past violations
3	Senco Gold Limited	IDFC Bank Limited	IPO (Fresh)	21 Aug 2018	20 December 2018 Letter received from LM	Under Process [refer para 2(b) above]
4	Angel Broking Limited	ICICI Securities Limited	IPO (Fresh + OFS)	05 Sept 2018	24 October 2018 Letter received from LM	In-principle approval awaited from NSE [refer para 2(d) above]
5	Shri Bajrang Power and Ispat Limited	IDBI Capital Markets & Securities Limited	IPO (Fresh Issue)	12 Sept 2018	25 October 2018 Letter received from LM	Clarification awaited from other regulatory Body [refer para 2(c) above]
6	5paisa Capital Limited	Keynote Corporate Services Limited	Rights Issue	17 Sept 2018	11 December 2018 Letter received from LM	Under Process [refer para 2(b) above]
7	T & T Infra Limited	Hem Securties Limited	IPO (Fresh)	24 Sept 2018	12 December 2018 Reminder letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
8	Anand Rathi Wealth Services Limited	Equirus Capital Private Limited	IPO (Fresh + OFS)	24 Sept 2018	03 October 2018 Letter received from LM	Kept in abeyance
9	Narmada Biochem Limited	Pantomath Capital Advisors Pvt Ltd	IPO (Fresh Issue + OFS)	26 Sept 2018	21 December 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
10	Chartered Speed Limited	Equirus Capital Pvt. Ltd.	IPO (Fresh Issue + OFS)	27 Septembe r 2018	19 December 2018 Letter received from LM	Under Process [refer para 2(b) above]
11	Shri Keshav Cements & Infra	Keynote Corporate Services Limited	Rights issue	28 Sept 2018	22 November 2018 Letter received	In-principle approval awaited

	Limited				from LM	[refer para 2(d) above]
12	Stove Kraft Limited	Edelweiss Financial Services Limited	IPO (Fresh Issue + OFS)	28 Sept 2018	22 October 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
13	ITI Limited	BOB Capital Markets Limited	FPO	28 Sept 2018	20 December 2018 Letter received from LM	Under Process [refer para 2(b) above]
14	Heranba Industires Ltd.	Guiness Corporate Advisors Pvt. Ltd.	IPO (Fresh Issue + OFS)	29 Septembe r 2018	26 November 2018 Letter received from LM	Under Process [refer para 2(b) above]
15	Emami Cement Ltd	IIFL Holdings Limited	IPO (Fresh+O FS)	12 October 2018	20 November 2018 Letter sent to LM	In-principle approval awaited [refer para 2(d) above]
16	Prince Pipes And Fittings Ltd	JM Financial Limited	IPO (Fresh Issue + OFS)	15 October 2018	26 November 2018 Letter received from LM	Under Process [refer para 2(b) above]
17	Polycab Wires Limited	Kotak Investment Banking	IPO (Fresh Issue + OFS)	31 October 2018	12 December 2018 Letter received from LM	Under Process [refer para 2(b) above]
18	Penna Cement Industries Limited	Edelweiss Financial Services Limited	IPO (Fresh Issue + OFS)	05 November 2018	11 December 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
19	Neogen Chemicals Limited	INGA Advisors Private Limited	IPO (Fresh Issue + OFS)	05 November 2018	04 December 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
20	Lasa Supergener ics Limited	Saffron Capital Advisors Private Limited	Rights Issue	06 November 2018	07 December 2018 Letter sent to LM	Clarification awaited from LM [refer para 2(b) above]
21	Coldex Limited	Pantomath Capital Advisors (P) Ltd.	IPO (Fresh + OFS)	29 November 2018	-	Under Process [refer para 2(a) above]
22	Uniparts India Limited	Axis Capital Limited	IPO (Fresh + OFS)	05 December 2018	-	Under Process [refer para 2(a) above]
23	Bharat	Keynote	Rights	11	-	Under Process

	Gears Limited	Corporate Services Ltd.	Issue	December 2018	[refer para 2(a) above]
١	Limited	Services Liu.		2010	abovej

SEBI processes the offer documents promptly. In case the draft offer document has remained unattended or there is an inordinate delay, the LM/Issuer should not hesitate to write to the Chief General Manager, Shri. Jayanta Jash (jayantaj@sebi.gov.in) or the Executive Director, Shri Amarjeet Singh (amarjeets@sebi.gov.in)